

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF LAMONS GASKET AND BOLT
INDIA PRIVATE LIMITED**

1	Name of the Corporate Person	Lamons Gasket And Bolt India Private Limited
2	Date of Incorporation of Corporate Person	29 th July, 2011
3	Authority under which Corporate Person is Incorporated/Registered	Ministry of Corporate Affairs, Registrar of Companies(ROC)- Delhi
4	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U28113HR2011FTC043532
5	Address of the Registered office and Principal office (if any) of Corporate Person	Plot Number 12/7, Mathura Road Faridabad HR 121003 IN
6	Liquidation Commencement date of Corporate Person	18 th March, 2021
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Arun Gupta Regd. Address: S-34, LGF, Greater Kailash II , New Delhi 110048 Regd. Email : arungupta2211@gmail.com Telephone Number: 011-41066313 Registration Number: IBBI/IPA-002/IP-N00051/2016-17/10095

8	Last date for submission of claims	17 th April, 2021
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Notice is hereby given that the “Lamons Gasket And Bolt India Private Limited” has commenced voluntary liquidation on 18th March, 2021.

The stakeholders of “Lamons Gasket And Bolt India Private Limited” are hereby called upon to submit a proof of their claims, on or before 17th April, 2021 to the Liquidator at the regd. address as mentioned against Item No. 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Proof of claim is to be submitted by way of specified forms and documentary proof in support of claim, as prescribed under the Insolvency and Bankruptcy Code, 2016 and regulations made thereunder. The relevant forms and declarations can be downloaded from the website i.e. www.ibbi.gov.in.

Submission of false or misleading proofs of claims shall attract penalties.



Arun Gupta
Liquidator



Date and Place: 19th March 2021, New Delhi